

ANNUAL REPORT OF CENTRAL COAL
MINES RESCUE STATIONS COMMITTEE,
REPORTS OF ENQUIRY INTO ACCI-
DENTS AT MOOSHA GARNET MINE,
BHILWARA AND LALKUAN
STONE MINE QUARRY,
BADARPUR

THE DEPUTY MINISTER IN THE
MINISTRY OF LABOUR AND REHABI-
LITATION (SHRI BALGOVIND VERMA):
I beg to lay on the Table—

- (1) A copy of the Annual Report (Hindi and English versions) of the Central Coal Mines Rescue Stations Committee, Dhanbad, for the year 1969-70. [*Placed in Library. See No. LT-512/71.*]
- (2) A copy of the Report (Hindi and English versions) of Enquiry into the fatal accident at Moosha Garnet Mine, Bhilwara (Rajasthan) on the 5th April, 1970. [*Placed in Library. See No. LT-513/71.*]
- (3) A copy of the Report (Hindi and English versions) of Enquiry into the fatal accident at Lalkuan Stone Mine Quarry, Badarpur (Delhi), on the 8th April, 1970. [*Placed in Library. See No. LT-514/71.*]

NOTIFICATIONS UNDER MYSORE
COOPERATIVE SOCIETIES ACT,
ETC.

SHRI ANNASAHAB P. SHINDE :
Sir, on behalf of Shri Jaghnath Pahajia, I
beg to lay on the Table —

- (1) A copy each of the following Notifications under section 130 of the Mysore Cooperative Societies Act, 1959 read with clause (c) (iv) of the Proclamation dated the 27th March, 1971, issued by the

President in relation to the State
of Mysore :—

- (i) S. O. 13 published in the Mysore Gazette dated the 12th March, 1971.
 - (ii) S. O. 387 published in the Mysore Gazette dated the 12th February, 1971.
 - (iii) S. O. 457 published in the Mysore Gazette dated the 24th March, 1971. [*Placed in Library. See No. LT-515/71.*]
- (2) A statement explaining the reasons as to why the Hindi version of the above Notifications could not be laid on the Table simultaneously. [*Placed in Library. See No. LT-516/71.*]

12.13 hrs.

MESSAGE FROM RAJYA SABHA

SECRETARY : Sir, I have to report the following message received from the Secretary of Rajya Sabha :—

“In accordance with the provisions of sub-rule (6) of rule 186 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to return herewith the Punjab Appropriation Bill, 1971, which was passed by the Lok Sabha at its sitting held on the 21st June, 1971, and transmitted to the Rajya Sabha for its recommendations and to state that this House has no recommendations to make to the Lok Sabha in regard to the said Bill.”